

## Annexure-7

Name of the Corporate Debtor: Topworth Urja &amp; Metal Ltd

Date of Commencement of CIRP : 12th August 2022

List of Creditors as on 9th January 2023

## List of operational creditors (Government dues)

Sl No.	Details of Claimant		Details of Claim			Total Amount	Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification
	Department	Government	Amount of Claim	Amount of Interest	Other /Misc		Amount of Claim admitted	Amount covered by security interest	Amount covered by guarantee	Whether related party?				
1	Mining-Yavatmal-	Office of the Collector & District Magistrate, Yavatmal-Maharashtra	26,56,72,403	12,38,60,277	56,32,611	39,51,65,291	39,51,65,291	-	-	No	-	-	-	-
2	Coal	Nominated Authority-Ministry of Coal	46,29,20,006			46,29,20,006	-	-	-	No	-	-	-	46,29,20,006
3	Custom	The Priciple Commissioner of Customs,Custom House ,Port Area, Visakhapatnam	2,77,17,342	6,08,19,442	9,55,36,784	18,40,73,568	18,40,73,568			No				-
4	Sales Tax On behalf of Goods and Services Tax Dept.	Deputy Commissioner of State Tax, NAG-VAT-E-005, Nagpur. Govt. of Maharashtra	7,49,94,877	1,22,29,861		8,72,24,738	8,72,24,738			No				-
5	A Govt. of India Enterprise.	MSTC LTD	2,21,39,959	5,63,04,419	23,79,436	8,08,23,814	8,08,23,814			No				
6	Income Tax Department	The Asstt. Commissioner of Income Tax Nagpur	2,02,47,303	14,16,210		2,16,63,513	14,16,210			No				
7	CGST & Central excise,Division city Nagpur II	The Asstt. Commissioner of CGST & Central excise ,Nagpur II	1,37,28,64,204			1,37,28,64,204	-			No			2,02,47,303	1,37,28,64,204
			<b>2,24,65,56,094</b>	<b>25,46,30,209</b>	<b>10,35,48,831</b>	<b>2,60,47,35,134</b>	<b>74,87,03,621</b>						<b>2,02,47,303</b>	<b>1,83,57,84,210</b>